

CENTRAL ADMINISTRATIVE TRIBUNAL

Principal Bench, New Delhi

OA No. 2457/1994

New Delhi this the 28th day of December 1994.

Hon'ble Mr. S.R.Adige, Member (A)

Pravir Chakravorty  
r/o No. 156, Sector 19  
Faridabad (Haryana)  
(None)

...Applicant.

Versus

1. Union of India  
Through the Secretary  
Dept. of Personnel & Training  
Min. of Personnel, Public Grievances & Pensions  
North Block  
New Delhi.

2. Dept. of Tourism  
Parivahan Bhawan  
New Delhi

3. Chairman, Union  
Public Service Commission  
Dholpur House  
Shahjahan Road  
New Delhi.

....Respondents.

(None)

JUDGEMENT (Oral)

Hon'ble Mr.S.R.Adige, Member(A)

None appears in CA for the applicant even on second call. It is noted from the order sheet dated 13.12.1994 that the case was ordered to be listed today (28.12.1994) in the presence of the applicant's counsel. However, neither the applicant nor his counsel has appeared today. Hence this application is dismissed in default, *and inform before phoned earlier in*  
*2/7/94*

*Adige*  
(S.R.Adige)  
Member (A)

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